

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5558
ANSWERED ON:30.04.2013
NSG SECURITY COVER TO VIPS
Semmalai Shri S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has provided National Security Guard (NSG) security cover to VIPs/VVIPs in the country;
- (b) if so, the details thereof along with the norms adopted to provide security cover to such persons;
- (c) the funds incurred for providing NSG protection to such persons during each of the last three years and the current year;
- (d) whether the Government has any proposal to review the security cover system provided to VIP/VVIPs; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes Madam. National Security Guard (NSG) security cover is provided in consultation with the Central Security Agencies. NSG security cover has been provided to certain highly threatened protectees who face serious threats from militants/extremist groups. At present, NSG security cover has been provided to a total of 17 protectees in the country.

(c): The expenditure incurred on providing NSG security cover is difficult to estimate as it is the State Government/Union Territory Administration concerned, which provides vehicles, fuel, accommodation and other logistics support.

(d) to (e): The security cover to all Central Protectees, as also those State Government protectees who have been provided some component of their security by the Central Government, are reviewed periodically in two high level committees/groups constituted for this purpose in the Ministry of Home Affairs. Security is accordingly upgraded/ downgraded/withdrawn /continued on the basis of such review.